

ITEM NO.11

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 5126/2022

(Arising out of impugned final judgment and order dated 13-12-2021 in WC No. 59863/2015 passed by the High Court Of Judicature At Allahabad)

SUN TOWER RESIDENTS WELFARE ASSOCIATION

Petitioner(s)

VERSUS

GHAZIABAD DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

IA No. 42521/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 42519/2022 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 17972/2022

(FOR ADMISSION and I.R. and IA No.144579/2022-CONDONATION OF DELAY IN FILING and IA No.144582/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.144580/2022-EXEMPTION FROM FILING O.T.)

Date : 23-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Jayant Bhushan, Sr. Adv.
 Mr. S.K. Pal, Adv.
 Mr. A. Bhushan, Adv.
 Mr. Sunil Kumar Sharma, AOR

For Respondent(s) Mr. V. Giri, Sr. Adv.
 Mr. Siddharth Dave, Sr. Adv.
 Mr. Rajat J, Adv.
 Mr. Deepanshu Jain, Adv.
 Mr. Rajesh P., AOR
 Ms. Ankita Gupta, Adv.

Ms. Preetika Dwivedi, AOR

Mr. Ravinder Kumar, Senior Counsel
Ms. Tulika Mukherjee, AOR
Ms. Ekta Bharti, Adv.
Mr. Zain Khan, Adv.

Mr. Pradeep Rai, Sr. Adv..
Mr. Ravi Prakash Mehrotra, Sr. Adv.
Mr. Rudra Pratap, Adv.
Mr. Aakash Sirohi, AOR
Mr. Indra Lal, Adv.
Mr. Rajshree Rai, Adv.
Mr. Vinay Kumar, Adv.
Mr. Shashank Rai, Adv.
Mr. Arnav Mittal, Adv.
Ms. Ritika Gaur, Adv.
Ms. Banshika Garg, Adv.
Mr. Vipin Bharti, Adv.
Mr. Apoorv Srivastava, Adv.
Ms. Mrinalni Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent no.3 in
SLP(C) No. 17972/2022 seeks time to file the reply
affidavit. The same be filed in two weeks.

List the matters on 08th December, 2022 (non-
miscellaneous day).

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(RENU BALA GAMBHIR)
COURT MASTER (NSH)